

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3545

ANSWERED ON:26.04.2012

BHARAT NIRMAN

Dharmshi Shri Babar Gajanan;Muttamwar Shri Vilas Baburao;Sharma Shri Jagdish;Singh Shri Bhola

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether drinking water supply is one of the components under Bharat Nirman;
- (b) if so, the target set and achievements made under the said components alongwith the budgetary provisions made and actual expenditure incurred in the country including Bihar during each of the last three years, State-wise;
- (c) the details of the habitations provided safe drinking water at the end of the 11th Plan in the country including Maharashtra, State-wise;
- (d) whether the Government envisages to provide safe drinking water to all the habitations during the 12th Plan period;
- (e) if so, the steps taken by the Government to cover more habitations for safe drinking water in the country;
- (f) whether it is a fact that hand-pumps installed for drinking water in some States become inoperational as they are not dug deeply as per requirements; and
- (g) if so, the details thereof and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): Rural drinking water supply is one of the components of Bharat Nirman.
- (b): As reported by the State Governments in the on-line Integrated Management Information System (IMIS) of the Ministry, the State-wise details of target and achievements under Bharat Nirman- National Rural Drinking Water Programme (NRDWP) and allocation, release and expenditure incurred under the NRDWP, including in Bihar, during the last three years are at Annexure - I and II respectively.
- (c): As reported on the IMIS, the State-wise status of habitations covered at the end of 11th Five Year Plan i.e. as on 31.3.2012, including Maharashtra, is at Annexure - III.
- (d): All the remaining water quality affected and partially covered habitations are proposed to be covered during the 12th Five Year Plan period.
- (e): A budgetary provision of Rs.10,500 crore has been made for NRDWP in 2012-13. To move towards the coverage of all quality affected and partially covered habitations with adequate and safe drinking water supply, the State Governments are required to prepare Annual Action Plans (AAPs) for the implementation of the various components and activities of the NRDWP. States are advised to prioritize the coverage of quality affected habitations and partially covered habitations in the AAPs. They have to mark the targeted habitations and provide details of works, schemes and activities aimed at achieving the targets in the IMIS. Coverage and progress data is also to be entered monthly in the IMIS and is monitored by the Ministry. Technical assistance is provided to the States with respect to planning and implementation of schemes. Senior Officers/Area Officers/Technical Officers tour the States to assess the implementation of the Programme. The Ministry also conducts meetings of the Secretaries in charge of rural water supply, regional review meetings, video-conferencing, etc. through which implementation of NRDWP is monitored.
- (f) & (g): Ground water based drinking water supply systems sometimes stop functioning due to reasons which may include improper boring and depleting ground water levels. 10% of the State allocation under NRDWP can be utilized by States for Operation and Maintenance of rural water supply schemes including hand-pumps. The Ministry funds capacity building of engineers of rural water supply departments of States and also urges the States to involve the members of Village Water and Sanitation Committees and Gram Panchayats in the planning, implementation and operation & maintenance of water supply schemes so as to ensure that such problems are tackled.